

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2600  
ANSWERED ON:29.03.2012  
PENSION TO HANDICAPPED PERSONS  
Gohain Shri Rajen

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of physically handicapped persons provided with pension by the Government and annual requirement of fund for the same;
- (b) whether the Government is considering to provide pension to all the physically disabled of the country;
- (c) if so, the details thereof;
- (d) whether the Government will consider to reduce the percentage of disability up to twenty per cent for consideration of pension; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) States Governments have reported coverage of 7.69 lakh beneficiaries under Indira Gandhi National Disability Pension Scheme (IGNDPS) during the year 2011-12. As per existing coverage, annual requirement of fund comes to `184.56 crore @ `200/- per month per beneficiary.
- (b) & (c) IGNDPS, at present, is applicable to persons with severe or multiple disabilities in the age group of 18-59 years and belonging to families living below poverty line as per criteria prescribed by the Government of India. Presently, there is no proposal under consideration to provide pension to all physically disabled persons in the country.
- (d) No, Sir. At present, there is no proposal to reduce the percentage of disability for consideration of pension.
- (e) Does not arise.